

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1054
TO BE ANSWERED ON 10.02.2021**

RELIEF TO CONSTRUCTION WORKER DURING PANDEMIC

1054. # MS. SAROJ PANDEY:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of works done by Government to provide relief to the construction workers during pandemic;**
- (b) the number of workers who have been provided relief; and**
- (c) the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): In order to mitigate the financial crisis of the construction workers and protect them against the economic disruptions due to the outbreak of Covid-19 pandemic and Country-wide lockdown the Central Government has taken numerous measures to provide them financial assistance, food packages and other benefits. Advisory guidelines were issued on 24.03.2020 under Section – 60 of the Building and Other Construction Workers Act, 1996 to all the States/UTs Building and Other Construction Workers Welfare Boards to frame a scheme for transfer of adequate funds in the bank account of construction workers through direct benefit transfer (DBT mode) from the cess funds collected by the States/UTs. In response, the State Welfare Boards have cumulatively disbursed more than Rs. 5618/- Crores, through DBT, to the bank accounts of 1.83 Crores (approx.) BOCW Workers during lockdown and thereafter. Food relief packages have also been provided by the States/UTs to around 30 lakh workers from the cess fund.

Contd..2/-

The recent Mission Mode Project emphasizes upon easing out the processes, doing away with the physical presence of workers for registration and renewals, reposing trust on workers by self-certification and giving due benefits to all eligible workers in terms of universal social security and welfare schemes by optimally utilizing cess fund. This would provide the construction workers much needed financial help to mitigate the crisis and empower them to withstand the onslaught of calamities in future.

(b) & (c): The details are attached as Annexure.

Annexure referred to in reply to Part (b) & (c) of Rajya Sabha Unstarred Question No.1054 for 10.02.2021 Regarding Relief to Construction Workers during pandemic.

<u>State-wise status on Cash relief provided to BoC Workers during pandemic.</u>				
Sl. No.	Name of the States/UTs.	Total no of BoCW workers given assistance (A)	Total amount disbursed (Rs. in Lakh) (B)	Expenditure on Other Items like food, Ration Kit, shelter etc. (Rs. in Lakh) (C)
1	Andhra Pradesh	1967484	19675	0
2	Arunachal Pradesh	3000	60	0
3	Assam	221378	4428	0
4	Bihar	1107696	22154	0
5	Chhattisgarh	202579	0	186
6	Goa	5117	307	0
7	Gujarat	374372	3744	0
8	Haryana	310935	15468	0
9	Himachal Pradesh	133090	7734	0
10	J&K (including Laddakh)	170131	6805	0
11	Jharkhand	199226	2000	0
12	Karnataka	1362438	68122	0
13	Kerala	694123	6944	0
14	Madhya Pradesh	891850	17837	0
15	Maharashtra	967556	48378	0
16	Manipur	52605	526	0
17	Meghalaya	24730	1237	0
18	Mizoram	51451	1544	640
19	Nagaland	19046	381	0
20	Odisha	1837000	27555	0
21	Punjab	290638	17438	0
22	Rajasthan	758102	179991	0

23	Sikkim	7836	157	0
24	Tamil Nadu	1370601	27412	0
25	Telangana	830324	12455	88027
26	Tripura	39082	1172	0
27	Uttar Pradesh	1824771	35384	0
28	Uttarakhand	228423	4568	0
29	West Bengal	2198349	21983	0
30	Delhi	43945	4395	0
31	A&N Islands	12856	701	0
32	Chandigarh	6670	400	0
33	Dadra & Nagar Haveli	0	0	0
34	Daman and Diu	0	0	0
35	Lakshadweep	1109	165	0
36	Puducherry	35765	715	0
	Total	18244278	561835	88853
			Total (B+C)=650688	
